

# CONSTITUTION (AMENDMENT) BILL\*

(Substitution of Chapter I of Part XVII, etc.)

**SHRI K. RAMAMURTHY** (Dharmapuri): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

**SHRI K. RAMAMURTHY:** I introduce the Bill.

**MR. DEPUTY-SPEAKER:** Item No. 26, Shri D. D. Desai—absent. Item 27, Shri P. K. Deo.

# DECLARATION AND PUBLIC SCRUTINY OF ASSETS OF MINIS- TERS AND MEMBERS OF PARLIAMENT BILL\*

**SHRI P. K. DEO** (Kalahandi): I beg to move for leave to introduce a Bill to provide for declaration and public scrutiny of assets of Ministers and Members of Parliament.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill to provide for declaration and public scrutiny of assets of Ministers and Members of Parliament."

*The motion was adopted.*

**SHRI P. K. DEO:** I introduce the Bill.

# REGISTRATION OF POLITICAL PARTIES AND PUBLICATION OF

\*Published in Gazette of India Extraordinary, Part II, Section 2, dated 18-11-77.

# THEIR ANNUAL ACCOUNTS BILL\*

**SHRI P. K. DEO** (Kalahandi): I beg to move for leave to introduce a Bill to make provision for compulsory registration of political parties under the Societies Registration Act, 1860 and publication of their audited annual accounts.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill to make provision for compulsory registration of political parties under the Societies Registration Act, 1860 and publication of their audited annual accounts."

*The motion was adopted.*

**SHRI P. K. DEO:** I introduce the Bill.

# CONSTITUTION (AMENDMENT) BILL\*

(Amendment of article 13, omission of article 32A, etc.)

श्री मन्मथ प्रसाद वर्मा (सीवान) :  
उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान का और मंशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाय ।

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

श्री मन्मथ प्रसाद वर्मा : मैं विधेयक को पुरःस्थापित करता हूँ ।

# CROP INSURANCE CORPORATION BILL\*

**SHRI RAMAMURTHY** (Dharmapuri): I beg to move for leave to introduce